

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PIXION MEDIA PRIVATE LIMITED Date of Commencement of Liquidation: 22-08-2019; List of Stakeholders as on Date: 13-10-2022; Name of IP: Mr. Anil Kumar; Process Number: 1; Last 5 digit of registration number: 10308

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		190122						NA
2	Liquidation costs incurred till date		3431173						NA
3	Secured financial creditors	8	21872148677	8	21754081655		118067022		Annexure 3
4	Unsecured financial creditors	1	3651984072	1	3651984072				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	32719392	1	25151515				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	25560473436	10	25431217242		118067022		